

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1265 of 2023/RG/CP

Dated: 06/06/2023

It is hereby notified that the below mentioned applicants have applied for surrender of their Certificate of Enrolment as an Advocate on the grounds stated in the memo of their respective applications. Accordingly, their Enrolment Certificates are kept in abeyance from the date(s) as shown against each:-

S.N o.	Name S/Shri	Date of Submission	Enrollment License No. & Dt.
1	Mr. Sudershan Sharma S/O Sh. Faishan Chand Sharma R/O Bhaderwah	20.04.2023	JK-777/2019 Dt.31-12-2019 (Absolute)
2	Ms. Sandeep Kour Sudan D/O Jaswant Singh R/O Lakkar Mandi, Janipur, Jammu	20.04.2023	36/09 Dt.10.02.2009 (Absolute)
3	Ms.Geetanjali Bhagat D/O Sh. Ashok Kumar Bhagat R/O Janipur, Jammu	26-05-2023	JK-194/2017 Dt.16.03.2017 (Absolute)
4	Mr.Vishal Khajuria S/O Sh. Tarsaim Lal Khajuria R/O H.No.118, Sec-3 Vikas Nagar, Jammu	31-03-2023	JK-65/14 Dt.13.03.2014 (Absolute)
5	Mr.Sourab Sarangal S/O Sh. Mohinder Kumar R/O Ward No.1 House No.40 Ramgarh, Samba	28-03-2023	JK-248/2014 Dt.07.07.2014 (Absolute)
6	Mr.Shariq Ahmad Saroori S/O Sh. Gh. Mohd Saroori R/O Kishtwar	21-02-2023	JK-450/2015 Dt.14.11.2015 (Absolute)
7	Mr.Kulbir Singh S/O Sh. Brijender Singh R/O H.No.27, Near ArmyGround Nagbani Flora, Jammu	23-02-2023	JK-50/2019 Dt.18.03.2019 (Absolute)
8	Mr.Abhinandan Salgotra S/O Sh. Ravi Kumar R/O Ward No.8, Hiranagar, District Kathua	28-03-2023	JK-04/2019 Dt.18.03.2019 (Absolute)
9	Mr. Akashay Anand S/O Sh. Ravi Krishan R/O H.No.190 Sec.2, Lower Roop Nagar, EWS Colony, Jammu	16-03-2023	JK-343/2016 Dt.20.09.2016 (Absolute)
10	Mr. Deepak Sharma S/O Sh. Dawarka Nath R/O Village Majua. PO Raika, Tehsil Bishnah, Jammu.	28-03-2023	JK-894/10 Dt.12.11.2010 (Absolute)
11	Mr.Ajay Kumar Sareen S/O Sh. Sanjeev Kumar Sareen R/O 63 Gali Khilonia, Pac ca Danga, Jammu	03-03-2023	JK-10/2020 Dt.19.02.2020 (Absolute)

12	Mr.Tarush Kumar Oberoi S/O Sh. Pardeep Kumar Oberoi R/O H.No.293 Wared No.11, Poonch	31-03-2023	JK-226/2020 Dt.05.05.2020 (Absolute)
13	Mr.Ummar Ayoub Qazi S/O Sh. Mohd Ayoub Qazi R/O Ward No.5, Dara Dullian, Haveli, Poonch	28-03-2023	JK-805/2018 Dt.29.12.2018 (Absolute)
14	Ms. Prabjoot Kour D/O Sh. Gurinder Singh R/O 18, Lane No.6, Greater Kailash, Jammu	28-03-2023	JK-717/2019 Dt.31.12.2019 (Absolute)
15	Ms. Arti Devi D/O Sh. Raghubir Singh R/O H.No.238, Village Katli, Samba	01-04-2023	JK-626/2019 Dt.31.12.2019 (Absolute)

By Order.

(Signature)
(Mohammad Yasin Beigh)
Registrar(Admn)
06-06-2023

No: 29558-82/RG/CP Dated: 06/06/2023

Copy to the: -

1. Registrar Judicial, High Court of J&K and Ladakh at Jammu/Srinagar
2. All Principal District & Sessions Judges.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K and Ladakh, High Court, Bar Association Jammu/Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- ✓ 6. CPC e-Courts, High Court of J&K and Ladakh, Srinagar for uploading on the official website.
7. In-charge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Mr/Ms. _____

.....for information

(Signature)
Registrar(Admn)
06-06-2023